



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[RESPECTIVE DIVISION BENCH-I AND DIVISION
BENCH - II WILL SIT AFTER RISING OF THIS
BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	ADVOCATE GENERAL, ASSAM PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3023/2021 FIXED	M/S N.F ENTERPRISE AND 2 ORS. Versus UNION BANK OF INDIA AND ANR.	MS. P CHAKRABORTY MS. A DAS	SC, UBI
2	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM ASSTT.S.G.I.
3	WITH WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
4	WP(C)/3047/2021 FIXED	ANNAPURNA DEKA Versus UCO BANK	MD S HOQUE MR. M DEKA	SC. UCO BANK
ORDERS				
5	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9
6	WITH I.A.(Civil)/1080/2021 in PIL/28/2021	DEBAJIT GUPTA Versus UNION OF INDIA AND ANR.	MS. D GHOSH	GA, ASSAM ASSTT.S.G.I.
6	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
7	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.

HEARING

8 Cont.Case(Crl).(Suo-moto)/1/2021 XXX
FIXED

Versus
SUMIT SATTAWAN AND 2 ORS.

MR. T J MAHANTA

MR. D SAIKIA (R-1)
MR D K MISHRA (R-3)
MR. B PRASAD (R-3)
MR. B GOGOI
MR. R A CHOUDHURY (R-1)
MR. R A CHOUDHURY (R-1)
MR P J BORAH (R-3)

WITH
9 PIL/21/2020

SUBRATA MAZUMDAR AND 8 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS,

MR A M MAZUMDAR
MRS S B CHOUDHURY

MR S S DEY
GA, ASSAM
MR SISHIR DUTTA (R2)
MR. M NATH
MR. A BHATTACHARJEE
MR. D J KAPIL
MR S DAS (R2)
SC, REVENUE
MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8685/2018 WITH LCR	FAKARUDDIN @ FOKAR UDDIN @ FAKAR UDDIN CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD E AHMED MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3160/2021	FALU MIAH Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/3167/2021	ABDUL MUSTAFA ALI Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3186/2021	ROMA DAS Versus THE UNION OF INDIA AND ORS	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
EX PARTE ORDER				
5	WP(C)/8331/2019	ABDUR RAHIM Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/8377/2019	SAHBAT ALI @ CHARBAT ALI @ CHARFAT ALI Versus THE UNION OF INDIA AND 6 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/328/2020	SORHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/637/2020	JAHANARA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR S DEY MS. D GHOSH MS. N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/618/2021 WITH LCR	ABDUR ROHIM Versus THE UNION OF INDIA AND 7 ORS	MR A HUSSAIN MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/1093/2021	PAPU ROY Versus THE UNION OF INDIA AND 5 ORS	MR. S R GOGOI MR H BARUAH MR. N K DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>DETENTION</u>				
11	WP(C)/8044/2019 WITH LCR 2 NOS.	ROBI ALI @ RABI ALI Versus THE UNION OF INDIA AND 7 ORS.	MR M AHMED MR. N AHMED MR. R A AHMED	SC, NRC (R5) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,6TO8)
WITH				
12	WP(C)/8050/2019	ROBI ALI @ RABI ALI Versus THE UNION OF INDIA AND 7 ORS	MR N AHMED MR R A AHMED MR M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/1053/2020	MD. TAHER ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR R A AHMED S I AKAND MR. M A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/5200/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/5287/2020	ENU MIA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/1725/2021 FIXED	SAFAR ALI @ SABAR ALI Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/1877/2021	NASIRAN BEGUM @ NASIRAN KHATUN @ NASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
18	WP(C)/5215/2017 WITH LCR	AYJAN KHATUN @ AIZAN KHATOON Versus THE UNION OF INDIA and 3 ORS.	MR. A R SIKDAR MR.N ISLAM MR.N AHMED MR.S RANA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2434/2020 WITH LCR	GOLAPI BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR. J M SULAIMAN	ASSTT.S.G.I.
<u>ORDERS</u>				
20	I.A.(Civil)/963/2021 WITH LCR in WP(C)/2/2020	JELEMAN NESSA @ JALEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
	WP(C)/2/2020	JELEMAN NESSA @ JALEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	I.A.(Civil)/1045/2021 in WP(C)/2264/2021	GOLAPI BIBI @ GOLAPI NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

WITH
WP(C)/2264/2021

GOLAPI BIBI @ GOLAPI NESSA
Versus
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD
MR S H MAHMUD
MS R ALI
Q A AKHTAR

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/100/2019 WITH LCR 5 FILES, PB 2 NOS. in CrI.A./403/2017 WITH CrI.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
		ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
2	CrI.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
3	I.A.(CrI.)/887/2019 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./402/2019 WITH CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
		MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
4	Mat.App./20/2020 WITH I.A.(Civil)/2238/2020 in Mat.App./20/2020	SRI JAGADISH DAS Versus SMTI. JUTIKA DAS	MR. N N JHA MR. A C RAY	MR. S K JAIN MR. M P BORAH
		SRI JAGADISH DAS Versus SMTI. JUTIKA DAS	MR. N N JHA	
5	I.A.(CrI.)/31/2020 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./9/2020 WITH CrI.A./9/2020	MONTU BHUMIJ Versus THE STATE OF ASSAM AND 3 ORS	MS. J PAUL	PP, ASSAM
		SRI MONTU BHUMIJ Versus THE STATE OF ASSAM AND 3 ORS	MS. J PAUL MS. S AHMED MR. M PANDIT	PP, ASSAM

6	I.A.(CrI.)/112/2020 WITH LCR 8 FILES in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
	WITH CrI.A./43/2020	RAHMAT ALI AND 19 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR J ISLAM (A1) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
7	I.A.(CrI.)/305/2020 WITH OFFICE NOTE, LCR 12 FILES in CrI.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	WITH CrI.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
8	I.A.(CrI.)/135/2020	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	WITH I.A.(CrI.)/304/2020 in CrI.A./135/2020	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./156/2021 B/O	BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
2	Crl.Pet./364/2021 B/O	NILOTPOL DEB Versus RAJASHREE DEB @ ROY AND ANR.	MR G J SAIKIA MR. M BISWAS MS M DAS	MS. K MALAKAR MS K TALUKDAR MR. A BHATTACHARJEE
3	AB/1922/2021 B/O	DIPAK CHANGMAI Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./1444/2021 FIXED	ASHOK SHAH @ ASHOK SHA Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
BAIL HEARING				
5	AB/2211/2020	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MS L DAS MR M P DEKA	PP, ASSAM
6	AB/372/2021	SMTI. PRIYA BRAHMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
7	AB/811/2021	RANI DEVI Versus THE STATE OF ASSAM	MR A BHATTACHARYYA MR S CHOUDHURY	PP, ASSAM
8	AB/839/2021	MANAS DAS @ MANOSH KR DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
9	AB/1217/2021	NIMISHAA BERIA @ NIMISHA ROY Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA	PP, ASSAM
10	AB/1219/2021 FIXED	DIBYAJYOTI DEKA AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

11	AB/1256/2021 FIXED	MOMI SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
12	AB/1286/2021 FIXED	UMESH DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
13	AB/1321/2021 FIXED	SAPIJUL RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
14	AB/1332/2021 FIXED	MAZNUT ALI AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
15	AB/1338/2021 FIXED	BALENDRA KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
16	AB/1358/2021 FIXED	UPEN KALITA AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
17	AB/1402/2021 FIXED	ANUP DANGORIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
18	AB/1454/2021 FIXED	CHANDAN KUMAR BARMAN Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
19	AB/1466/2021 FIXED	MD. ABID HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
20	AB/1516/2021 FIXED	HUSEN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
21	AB/1525/2021 FIXED	RAHIM BADASHA AND ANR. Versus THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM
22	AB/1539/2021 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM	MR. P BORAH MR R BARMAN	PP, ASSAM
23	AB/1548/2021 FIXED	MRINAL SARMAH Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI	PP, ASSAM
24	AB/1567/2021 FIXED	KADDUS KHANDAKAR Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
25	AB/1589/2021 FIXED	TAPAN SAHA @ TOPAN SAHA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
26	AB/1623/2021 FIXED	SRI BISWAJIT BHATTACHARJYA Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
27	AB/1635/2021 FIXED	ARMANUL HOQUE Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
28	AB/1663/2021 FIXED	SAHADAT AHMED @ TIKLA @ SAHADAT ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
29	AB/1671/2021 FIXED	AMENA BIBI Versus THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	PP, ASSAM
30	AB/1675/2021 FIXED	KANTHI RAM SARMA @ KANTH SARMA AND ANR. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
31	AB/1686/2021 FIXED	IMRAN ALI Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

32	AB/1711/2021 FIXED	AZAHAR ALI MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
33	AB/1716/2021 FIXED	MD. BILAL HUSSAIN @ BILLAL HASSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
34	AB/1720/2021 FIXED	MD. KARIM ALI @ TUTU Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
35	AB/1845/2021 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3015/2021	SANSUMA KUNGUR BASUMATARY AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, ELEM. EDU SC, FINANCE SC, BTC
2	WP(C)/3016/2021	SAPIAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
3	WP(C)/3058/2021	KULADHAR DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4	WP(C)/3059/2021	MANI RAM BASUMATARY Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE SC, BTC
5	WP(C)/3060/2021	ABDUL QAIYUM ANSARI Versus THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM ASSTT.S.G.I.
6	WP(C)/3061/2021	MANJU RANI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS M DAS MS J YESMIN	SC, SEC. EDU. SC, FINANCE
7	WP(C)/3062/2021	ERSHAD ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, SEC. EDU. GA, ASSAM
8	WP(C)/3077/2021	JOWAHAR ALI AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD. S ALOM	SC, SEC. EDU. SC, FINANCE
9	WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
10	WP(C)/3080/2021	MADAN CHANDRA BASUMATARY AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE

11	WP(C)/3115/2021	ABDUL MAZID MIAH Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
12	WP(C)/3118/2021	JARJINA YESMIN ANSARI Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS R BORUAH	SC, ELEM. EDU
13	WP(C)/3119/2021	BAIDYA NATH ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM
14	WP(C)/3136/2021	KRISHNARAM DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM
15	WP(C)/3141/2021	NIRUMAI MUDOI Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/3143/2021	DR PRABODH CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MS B BORA MS M DAS	SC, HIGHER EDU
17	WP(C)/3157/2021	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
18	WP(C)/3178/2021	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/3217/2021	ROSHONARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
20	WP(C)/3260/2021 B/O	SALEHA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/2799/2021 (AT 10:30 A.M.)	MD. BILAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A MANNAF MS. T SOM MD A S ALI	SC, SEC. EDU. MR. M A SHEIKH (R-4) MS. A BEGUM (R-4) MR. R MAZUMDAR MS F INTAZ (R-4)
	WITH I.A.(Civil)/1062/2021 in WP(C)/2799/2021	KAZRUL ISLAM Versus BILAT ALI AND 3 ORS.	MR. M A SHEIKH MS F INTAZ	SC, SEC. EDU. MR. A MANNAF MR. R MAZUMDAR
MOTION				
2	El.Pet./2/2021	NAJIR HUSSAIN Versus NURUL HUDA AND 12 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	
3	El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/1020/2021 in WP(C)/1491/2021	AKHIL BHARATIYA CHAH MAZDOOR SANGH Versus INDIAN TEA ASSOCIATION AND 17 ORS	MR F Z MAZUMDER	MR. P K GOSWAMI MR. D BARUAH
	WITH WP(C)/1491/2021	INDIAN TEA ASSOCIATION AND 17 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. D SAIKIA MR. JYOTIRMOY ROY (R-3) MR. B GOGOI MR. R HAZARIKA (R-3) MR. P HAZARIKA (R-3) MR P NAYAK MR A CHALIHA SR. GA, ASSAM SC, L C
	WITH I.A.(Civil)/738/2021 in WP(C)/1491/2021	ASSAM TEA TRIBE STUDENTS ASSOCIATION (ATTSA) Versus INDIAN TEA ASSOCIATION AND 22 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA	GA, ASSAM MR D BARUAH MR. P HAZARIKA MR. J ROY MS. N UPADHYAY SC, L C

5	WITH WP(C)/1602/2021	ASSAM TEA PLANTERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MS. N UPADHYAY	GA, ASSAM SC, LABOUR AND UNEMPLOYMENT
6	WITH WP(C)/1648/2021	TEA ASSOCIATION OF INDIA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM SC, L C
<u>ADMISSION</u>				
7	WP(C)/5773/2013	MAHENDRA SAIKIA Versus THE STATE OF ASSAM and 5 ORS	MR.S K DAS MR. B SARMA	MR. D C BORAH(R-6) MR.B K SARMA MR.D BARMAN(R-6) MR.A DAS MS.M DAS MS.M BORDOLOI MR.M AGARWALLA MS.B M LAHKAR SC, SOCIAL WELFARE
8	WP(C)/2225/2015	BAIKUNTHA CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR.M SAIKIA MS.A BORA MR.C SHARMA	MR.C BARUAH(R-4) GA, ASSAM(R-1TO3) SC, AG
9	WP(C)/5258/2015	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR.A CHETRY MR. M KALITA MR H ALI MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R- 8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R- 8,9&10) MR.V A CHOWDHURY(R- 8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
10	WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM
11	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM SC, APSC
12	WP(C)/5491/2017	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM
13	WP(C)/6464/2017	PRANAB BARUAH Versus N F RAILWAY AND 5 ORS	MR.S K MEDHI MR.A DAS MR. N DEKA MR. A DAS MR.S DUTTA MR. M GOGOI MR.S G BHATTACHARJEE	MR. B SHARMA, RLY.ADV. SC, NF RLY
14	WP(C)/2139/2020	G/3200622N HAVILDAR/GD, JAGDISH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. K GOGOI ASSTT.S.G.I.
15	WP(C)/3785/2020	JAYANTA BORA AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS. K PHUKAN	GA, ASSAM SC, A S A M B
16	WITH WP(C)/4537/2020	ROMEN BORAH AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, AGRI. DEPARTMENT SC, A S A M B

17	WP(C)/4122/2020	NILOTPAL NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D J DAS MR. R BHARALI	SC, PNRD MR. M NATH (R2, R3, R4) MR. A ROY (R2, R3) MR. A BHATTACHARJEE (R2)
	WITH			
18	WP(C)/1511/2021	NILOTPAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. R M DEKA MR. D J DAS	SC, PNRD
19	WP(C)/4195/2020	DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
		ORDERS		
20	Cont.Cas(C)/422/2018	SRI PRADIP BORTHAKUR @ PRODIP BORTHAKUR Versus SRI RAJESH PRASAD AND ORS..	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	MR. R BORPUJARI (R1, R2) MR. J PATOWARY (R3) MS. N BORDOLOI (R1, R2)
21	WP(C)/1551/2020	NEHA SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MRS S BARUAH ASSTT.S.G.I.
22	Cont.Cas(C)/74/2021	MUSTAQUE AHMED Versus RAJ CHAKRABORTY AND 5 ORS	MR. R M CHOUDHURY	MRS. D DAS BARMAN (R-6) MR. D NATH (R-1,3,5) MR D KALITA (R-1,3,5)
23	I.A.(Civil)/1114/2021 B/O in WP(C)/3649/2020 WITH WP(C)/3649/2020	HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS NO.850820925 HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS.	MR. R P HAZARIKA MR. R P HAZARIKA MR M J DEURI MR. A R TAHBILDAR MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I. MRS. A GAYAN ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3409/2020 B/O	JAHURA BEGUM LASKAR AND 6 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B U LASKAR MR. S I LASKAR	MR. A K DUTTA ASSTT.S.G.I. SC, PWD SC, REVENUE
MOTION				
2	WP(C)/1692/2021	EUSOB ALI Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR S KHOUND (R-7) MR H K NATH (R-7) SC, REVENUE
3	WP(C)/2029/2021	CHAMPA DAS BAISHYA @ SMT. CHAMPAWATI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MS J KALITA MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
4	WP(C)/2538/2021	ABDUS SAMAD Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
5	WP(C)/2567/2021	AJIT CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
6	WP(C)/2701/2021	SUROJ HEMBROM Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
7	WP(C)/2750/2021	BIJAY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MS D K DOLEY	GA, ASSAM
8	WP(C)/2798/2021	M/S EMPRESA INC Versus THE UNION OF INDIA AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR H GUPTA ASSTT.S.G.I.
9	WP(C)/2988/2021	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/3210/2021 FIXED	MUJIBUR RAHMAN CHOUDHURY AND 2 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 7 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL

11	WP(C)/3211/2021 FIXED	SAHNEWZ LASKAR AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
12	WP(C)/3212/2021 FIXED	BIPLOB KR ROY AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LT.. (APDCL) AND 7 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/1098/2021 in WP(C)/5427/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
	WITH WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
14	WITH WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
<u>ADMISSION</u>				
15	WP(C)/5557/2019 FIXED	M/S. ROYAL - CPL (JV) Versus THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
	WITH I.A.(Civil)/262/2020 in WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS Versus M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN
16	WP(C)/4852/2020 B/O	KAMAL KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. C CHAKRAVARTY MR T MEELEE MR J ROY MR D DAS	SC, FINANCE SC, P H E
17	WP(C)/5207/2020 B/O	BHABEN BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, PWD
18	WP(C)/3165/2021 FIXED	SRI DAKSHINA DAS Versus THE STATE OF ASSAM AND 5 ORS. A	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, REVENUE
19	WITH WP(C)/7648/2017	CHANDAN BARUAH Versus THE STATE OF ASSAM and 2 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR.T R ROY	GA, ASSAM
20	WITH WP(C)/7701/2017	DAKSHINA DAS Versus THE STATE OF ASSAM and 2 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR.T R ROY	GA, ASSAM
21	WITH WP(C)/7702/2017	RAJBALI GIRI Versus THE STATE OF ASSAM and 2 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR.T R ROY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1319/2021 FIXED	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
WITH				
2	Bail Appln./1316/2021	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
3	Bail Appln./1505/2021 B/O	SONA MIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
4	Bail Appln./1513/2021	MD SOFIAL ALI @ SOBIAL HAQUE Versus THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
MOTION				
5	AB/1844/2021	SAMBHU BARMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
6	AB/1848/2021	PARTHA PRATIM CHUTIA Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
7	AB/1864/2021	DIPU KUMAR BARMAN Versus STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
8	AB/1867/2021	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
9	AB/1872/2021	NRIPEN KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR D K ROY	PP, ASSAM
10	AB/1883/2021	SHAHIDA KHATUN @ ADURI KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

11	AB/1886/2021	KIRAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
12	AB/1901/2021	KIRAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1161/2021 WITH SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
14	Bail Appln./1300/2021 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM A	MR. R ALI MR. H A AHMED	PP, ASSAM
WITH				
15	AB/1688/2021	MAKRAM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
16	Bail Appln./1321/2021 FIXED	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
17	Bail Appln./1334/2021 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M R KHANDAKAR J ISLAM MR M ALI	PP, ASSAM
18	Bail Appln./1346/2021 FIXED	ABU BAKKER SEDDIQUE Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
19	Bail Appln./1356/2021 FIXED	JITU NATH Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
20	Bail Appln./1364/2021 FIXED	MD ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. A LAL MR. A DEKA	PP, ASSAM
21	Bail Appln./1393/2021 FIXED	SOHID ALI AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
22	Bail Appln./1406/2021 FIXED	KHAIRUL KHAN @ KHAIRUL ISLAM KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
WITH				
23	AB/1521/2021	SHAHEB KHAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/940/2021 B/O	AHIJUL ALI @ RAHIJUL MIYA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	PP, ASSAM
25	AB/1323/2021 FIXED	KURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
26	AB/1378/2021 FIXED	SAIDUL ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM
27	AB/1442/2021 FIXED	SHRI NAREN KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR. A R SHOME	PP, ASSAM
28	AB/1469/2021 FIXED	NAZIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
29	AB/1520/2021 FIXED	SANJAY SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY	PP, ASSAM

30	AB/1544/2021 FIXED	MAKBUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
31	AB/1575/2021 FIXED	SANJAY SARMA Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR A MOTALIB MR F A AHMED	PP, ASSAM
32	AB/1582/2021 FIXED	MD. ATIQR RAHMAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
33	AB/1602/2021 FIXED	SURAJIT BISWAS AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
34	AB/1649/2021 FIXED	MD. DILDAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	MR. S N TAMULI MS. A BEGUM PP, ASSAM
35	AB/1699/2021 FIXED	AJJUR HAQUE Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY	PP, ASSAM
36	AB/1732/2021 FIXED	NURUL HUDA AND 6 ORS. Versus THE STATE OF ASSAM	MD. S ALOM	PP, ASSAM
37	AB/1735/2021 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR I U CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
38	AB/1743/2021 FIXED	INSAUL ISLAM @ INCHANUL ISLAM @ IMRAN KHAN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
39	AB/1767/2021 FIXED	MD. ALTAB HUSSAIN @ ALTAB UDDIN Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
40	AB/1770/2021 FIXED	LUKEN DAS AND ANR. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K HANDIQUE MR. M K DEURI MR. D GOGOI	PP, ASSAM
<u>ORDERS</u>				
41	CrI.A./99/2021 FIXED	SWARPAT ALI BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/223/2021 in CrI.A./99/2021	SWARPAT ALI BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
<u>HEARING</u>				
42	CrI.A./144/2018 WITH LCR, FIXED	IROMCHITRA DEVI Versus NONGTHOMBAM AJAY MEETEIAGED AND ANR	MR. N BARUAH MR U BAINS MR S S VERKA MR L THAKUR MR. M SARMA	MR. S K SINGHA (R1) SC, C B I MR. N G SINGH (R1) MR. M K DUTTA (R1)

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1125/2021 B/O	MOZZAM HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1031/2021	RAMZAN ALI Versus THE STATE OF ASSAM	MR. M K BORO MR M P DEKA	PP, ASSAM
3	Bail Appln./1118/2021	ABDULLAH Versus THE STATE OF ASSAM	MR A UPADHYAY MR. P UPADHYAY	PP, ASSAM
4	Bail Appln./1357/2021 B/O	LAKHYA JYOTI BORDOLOI Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY	PP, ASSAM
5	Bail Appln./1380/2021	JAYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
6	Bail Appln./1400/2021	MD RIYAZUDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
7	Bail Appln./1446/2021 SCANNED COPY OF CASE DIARY, FIXED	TAHER HUSSAIN AND ANR. Versus STATE OF ASSAM	M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	Bail Appln./1083/2021	MD. AKBAR SEIKH @ AKBAR SEIKH @ BIKI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
9	Bail Appln./1453/2021 B/O	ASHIK ALI Versus STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
10	Bail Appln./1455/2021	RAJIB ALI Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
11	Bail Appln./1467/2021	RUBUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM

12	Bail Appln./1469/2021	BAPDHAN PATHAK Versus STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
13	Bail Appln./1486/2021 FIXED	SANJAY DEKA AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
14	Bail Appln./1490/2021 B/O	KERAMAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN	PP, ASSAM
MOTION				
15	AB/1271/2021	DURLOBHIYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. K K DEKA MR B N BORAH	PP, ASSAM
16	AB/1400/2021	SURUT ZAMAL HUSSAIN @ SURUZ ZAMAL Versus THE STATE OF ASSAM AND ANR	MR. N HOSSAIN MR. M MANDAL	PP, ASSAM
17	AB/1505/2021	BHRIGU PHUKAN Versus THE STATE OF ASSAM	MR. R BORAH MR. S K SHARMA	PP, ASSAM
18	AB/1783/2021 B/O	BILLAL HOSEN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	AB/1796/2021	ABUL HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./744/2021 PHOTOCOPY OF CASE DIARY AND STATUS REPORT, FIXED	MD. HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
21	Bail Appln./1028/2021 FIXED	SHAH MAHAMMAD ALI @ SAHAMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
22	Bail Appln./1240/2021 FIXED	HUMARA BEGOM @ HUMARA BEGUM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
23	Bail Appln./1257/2021 FIXED	MD. SHARIFUL ISLAM @ SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
24	Bail Appln./1262/2021 FIXED	ABED ALI @ MD. ABED ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM
25	Bail Appln./1293/2021 FIXED	ARIFUL ALI @ BOGA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
26	Bail Appln./1308/2021 FIXED	RAQIBUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
27	Bail Appln./1328/2021 FIXED	FAIZAL KHAN @ FAISAL KHAN Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
28	Bail Appln./1339/2021 FIXED	SRI SANJAY SAIKIA Versus THE STATE OF ASSAM	MR. B KHAKHLARY	PP, ASSAM
29	Bail Appln./1344/2021 FIXED	MANOWAR HUSSAIN @ MONA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
30	Bail Appln./1368/2021 FIXED	BIPIN DEKA Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
31	Bail Appln./1378/2021 FIXED	RAJAB ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM

32	Bail Appln./1384/2021 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
33	Bail Appln./1391/2021 FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
34	Bail Appln./1396/2021 FIXED	MAKBUL ALI @ BADAN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA MS. A MESEN	PP, ASSAM
35	Bail Appln./1398/2021 FIXED	MD. SARIFUL KHAN AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
36	Bail Appln./1410/2021 FIXED	TUITONG SAITHUIVAL AND ANR. Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
37	Bail Appln./1421/2021 FIXED	LALKHOHEN MANGTE Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
38	Bail Appln./1439/2021 FIXED	TOPIJUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
BAIL HEARING				
39	AB/749/2021 FIXED	MAHMUDUL HASSAN Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
40	AB/1201/2021 AB 1391-2021(D/O), FIXED,	AHIDUL ALI SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR. R CHOUDHURY	PP, ASSAM
41	AB/1309/2021 FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
42	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
43	AB/1390/2021 FIXED	DIGANTA DEKA Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
44	AB/1397/2021 FIXED	RAKESH KR. GOEL Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. R ALI	PP, ASSAM
45	AB/1405/2021 FIXED	MABINUR RAHMAN @ MOHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
46	AB/1431/2021 FIXED	MAHIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
47	AB/1443/2021 FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	MR. A M AHMED MR. S A AHMED MISS M GOGOI MS R DEKA MR F A AHMED PP, ASSAM MR. S A AHMED
48	AB/1519/2021 FIXED	LATIF ALI @ DADUL ALI Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
49	AB/1608/2021 FIXED	WEKI TARO Versus THE STATE OF ASSAM	MR. P NEOG MS. B BHUYAN	SPL PP WILDLIFE FOREST ASSAM
50	AB/1853/2021 FIXED	BORNALI BORA Versus THE SATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

CIVIL BENCH-III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1470/2021 FIXED	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. K MOHAMMED	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/460/2021 in Cont.Cas(C)/72/2021 WITH Cont.Cas(C)/72/2021	MOFIDA AHMED Versus JISHNU BARUA, IAS MOFIDA AHMED Versus KUMAR SANJAY KRISHNA, IAS	MR. M ALI MR. M ALI	
ADMISSION				
3	WP(C)/1113/2017	BISWAJIT LOHAR and 4 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.U BARUAH MR.S GHOSH	SC, PNRD GA, ASSAM
4	WP(C)/1179/2017	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8)
5	WP(C)/1794/2017	NITYANANDA HAZARIKA and 6 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.U K NAIR MS.U SARMA MS.A CHETRY MS.N SHYAMAL MS.P BORGHAIN MR.M P SARMA	GA, ASSAM MRS A VERMA SC, FINANCE
6	WP(C)/5395/2017	YEASMINARA BEGUM Versus THE STATE OF ASSAM and 6 ORS.	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM MR R DHAR(R-7) MRS. R RONGMEI(R-7) MR. R DHAR(R-7)
7	WP(C)/7936/2017	THE UNION OF INDIA Versus MANIK LAL CHAKRABORTY	MSB DEVI MR.G GOSWAMI	MR. U K DAS
8	WP(C)/223/2018	WASIM MONSOOR ALI PARVIZ Versus THE STATE OF ASSAM	MR. U K NAIR MS. N SHYAMAL MR. R SINGHA	MR. S S ROY (GA, ASSAM) SC, HEALTH SC, NRHM

9	WP(C)/4038/2018	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR	MRS. R DEVI ASSTT.S.G.I.
10	WP(C)/4071/2018	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R MOMTAZ MR. A I UDDIN	GA, ASSAM MS. A DEVI (R6) MR. N GOSWAMI
11	WP(C)/4839/2018 WITH LCR	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MR. S CHAKRABARTY (R2- R4)
12	WP(C)/6575/2018	SRI BINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. S DUTTA MR B K SINGH, PETITIONER IN PERSON MR. A SARMA MR H K DAS MR. K KALITA MR. S CHOWDHURY MS. I DAS	MR. K N CHOUDHURY (R2- R5) MR. R DUBEY (R2-R5) MS. A B KAYASTHA (R2-R5) ASSTT.S.G.I.
13	WP(C)/7219/2018	MITON DAS Versus THE STATE OF ASSAM AND 15 ORS.	MR R DHAR MRS. R RONGMEI	MS. N MODI (R2, R3) GA, ASSAM MR SISHIR DUTTA (R2, R3) MS. J HAZARIKA (R4-R15) MR. M CHOUDHURY (R4- R15) MR. C SHARMA (R2, R3) (R4-R15)MR RIZWAN YASIN
14	WITH WP(C)/5967/2018	SARIMUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 12 ORS.	MR. R DHAR MRS. R RONGMEI MS. K L R YANTHAN	MR. S DUTTA (R-2, R-3) MS. N MODI (R-2, R-3) GA, ASSAM MS. J HAZARIKA (R-4 to R- 12) MR. M CHOUDHURY (R-4 to R-12) MR. C SHARMA (R-2, R-3) MR. S DUTTA (R-2, R-3) MR. R A HAZARIKA (R2, R3) MR. RIZWAN YASIN (R-4 to R-12)
15	WP(C)/8746/2018	MAIDANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC
16	WP(C)/2650/2020 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH
17	WITH Cont.Cas(C)/192/2018	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
ORDERS				
18	Cont.Cas(C)/288/2019	PRADIP KUMAR DAS Versus JULIE SONOWAL AND 5 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR. A PHUKAN
19	Cont.Cas(C)/120/2020	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	

	WITH I.A.(Civil)/3062/2019 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION AND ANR Versus ASHOK KR. DEY	MR. JYOTIRMOY ROY MR. S SARMA	MR R DAS
	WITH I.A.(Civil)/1080/2020 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION Versus ASHOK KR. DEY	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. R C DAS
20	WITH Cont.Cas(C)/88/2020	SAMIR ROY Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
21	WITH Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
22	WITH Cont.Cas(C)/99/2020	SRI PUNESWAR CHETIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
23	WITH Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
24	WITH Cont.Cas(C)/101/2020	PRAKASH SAIKIA Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
25	WITH Cont.Cas(C)/106/2020	USHA RANI DEVI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
26	WITH Cont.Cas(C)/107/2020 With WP(C) 39/19 (D/O)	TIKESWAR DEORI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
27	WP(C)/630/2021	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R- 7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3151/2020	ALAKESH PATOWAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K BORAH	GA, ASSAM
ADMISSION				
2	WP(C)/617/2020 (PART-HEARD)	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
	WITH I.A.(Civil)/1047/2021 in WP(C)/617/2020	SANJIT SAHA AND 42 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR D KALITA	MR D DAS MR R SARMA
3	WITH WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P-1,38,94,195) MR. B PRASAD (P-1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P-1,38,94,195)	SC, APSC MR D SAIKIA SC, PWD
4	WP(C)/7544/2013	SIJU A. NAIR and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.M BHAGABATI C.G.C. MR.B DEKA ASSTT.S.G.I.
5	WP(C)/3876/2015	MD. AJBAHAR ALI and 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM MR.S K MEDHIR-6 MR.A DAS(R-6) MR.S G BHATTACHARJEE(R-6)
6	WITH WP(C)/5748/2016	SIMANTA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	GA, ASSAM
7	WP(C)/1919/2020	MOIN UDDIN MAZUMDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, IRRIGATION

8	WP(C)/3454/2020	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MR. S K TALUKDAR MR A SARMA, SC, AFDC
9	WP(C)/5003/2020 B/O	NIZARA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. A DEKA	SC, REVENUE MS. D D BARMAN, GA, ASSAM ASSTT.S.G.I.
10	WP(C)/5518/2020 WITH RECORDS, B/O	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
11	WP(C)/1242/2021 B/O	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, PWD
12	WP(C)/1440/2021	BIJAYA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	GA, ASSAM SC, REVENUE
13	WP(C)/1943/2021	RULI AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, IWT
14	WP(C)/2979/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. Versus THE UNION OF INDIA AND 2 ORS	MR N DUTTA MR. N SARKAR	MR G N SAHEWALLA (R-2) MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
ORDERS				
15	Review.Pet./181/2019 WP(C)/4635/2017 & WP(C)/6041/2017 (Both Disposed)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
16	I.A.(Civil)/1599/2020 in WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	
	WITH WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	MR. N C DAS SC, APDCL
17	I.A.(Civil)/2131/2020 in WP(C)/4034/2020	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MS. B CHOWDHURY	GA, ASSAM SC, G M D A SC, GMC
	WITH WP(C)/4034/2020	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOWDHURY MS. B CHOWDHURY	GA, ASSAM SC, GMC SC, G M D A
18	I.A.(Civil)/1108/2021 FIXED in WP(C)/2966/2021	MS X Versus THE STATE OF ASSAM AND 8 ORS	MR K TALUKDAR	MR. S C KEYAL GA, ASSAM MR H GUPTA
	WITH WP(C)/2966/2021	MS X Versus THE STATE OF ASSAM AND 8 ORS	MR K TALUKDAR	GA, ASSAM
19	WP(C)/2934/2021 FIXED	BHUPENDRA KUMAR DAS Versus THE UNION OF INDIA AND 4 ORS	MS M HAZARIKA MR. A K CHAUDHURY MS R SAIKIA	SC, IRDAI MR. K K BHATTA (R-4) MR H GUPTA (R-1) MS JONA TALUKDAR (R-4) MS R DEVI (R-4) ASSTT.S.G.I.

20 WP(C)/3043/2021
FIXED

RENU ROY

Versus

MR. Y S MANNAN
MR. T HUSSAIN

STATE BANK OF INDIA AND 3 ORS

21 WP(C)/3046/2021
FIXED

LAHKAR LETERI BEEL DEVELOPMENT
COMMITTEE AND 2 ORS

Versus

MR. A SARMA
MR B KAUSHIK
MR H KALITA

GA, ASSAM
MR. M NATH (SC,P&RD)

THE STATE OF ASSAM AND 6 ORS

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/15/2021	TANKESWAR KALITA Versus KON HAZARIKA @ ROMEN HAZARIKA AND ANR	MR. A KHANIKAR	
ADMISSION				
2	Tr.P.(C)/58/2019	ANUSHRITA DEV Versus SAPTARSHIBRATA ROY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR
3	CRP/140/2019	PUSTI DAIRY AND FOOD PRODUCTS Versus SYNERGY ASSOCIATES AND 2 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D CHAKRABARTY
4	MACApp./130/2021	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	A C RAY MR. N N JHA MR M U KHAN
FOR HEARING U/O XLI RULE II C.P.C.				
5	RSA/126/2020	SARIFAT ALI @ SARIFADDIN Versus SMT AMIYA DUTT AND 3 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	
	WITH I.A.(Civil)/337/2020 in RSA/126/2020	SARIFAT ALI @ SARIFADDIN Versus SMT AMIYA DUTT AND 3 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. A BHATTACHARJEE
6	RSA/2/2021	KATAN BIBI AND 9 ORS. Versus ABDUL NOOR AND 3 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI
	WITH I.A.(Civil)/80/2021 in RSA/2/2021	KATAN BIBI AND 9 ORS. Versus ABDUL NOOR AND 3 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	
7	RSA/46/2021	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	

ORDERS

8	I.A./192/2015 in RSA/292/2014 WITH RSA/292/2014	DR. HARAKANTA HANDIQUE and 3 ORS. Versus ISHANANDA SARMA PHUKAN and 2 ORS.	MRM R ADHIKARI MR.S DUTTA	
		DR. HARAKANTA HANDIQUE and 3 ORS. Versus ISHANANDA SARMA PHUKAN and 2 ORS.	MR.R P SARMAH MRM R ADHIKARI MR.C K S BARUAH MR.S DUTTA	
9	MACApp./300/2016 WITH LCR	SMTI LAKHESWARI BORO Versus MD ABDUL RASHID and 2 ORS	MR.M TALUKDAR MS.D KALITA MR.S K SWARGIARY	MRM H AHMED MR.R GOSWAMI(R-3) MR.A HUSSAIN MS.M SAIKIA(R-3) MS.P BORTHAKURR-3
10	RSA/207/2017 WITH I.A.(Civil)/3167/2018 in RSA/207/2017	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
		SRI MALAY KRISHNA CHANDA and 22 ORS Versus MD. ABDUL NOOR AND 13 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	
11	CRP(I/O)/281/2018	SUDHIR BARUAH Versus PIJUPARA SAHAPARA KALI MANDIR AND 10 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. A A AHMED (R1, R2, R4-R11)
12	I.A.(Civil)/4281/2018 in MACApp./12871/2018 WITH MACApp./12871/2018 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED
		THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR		
13	CRP(I/O)/109/2019	PRAMILA DEY Versus GOPAL DAS AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. S BORTHAKUR (R1) MR. D GOGOI (R1)
14	CRP(I/O)/307/2019	ABU TALEB ALI @ ABU TALEB SHEIKH AND ANR. Versus AZIBAR SK. AND 5 ORS.	MR. K K DEY MR V K BAROOAH	MD. A. RASHID MR. M HUSSAIN
15	MACApp./357/2019 WITH I.A.(Civil)/2288/2019 in MACApp./357/2019 WITH I.A.(Civil)/709/2021 in MACApp./357/2019	ORIENTAL INSURANCE COMPANY LTD. Versus MD. MAINUR RAHMAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H MAURYA MS. A HUSSAIN MR R ISLAM MS M DEKA MS P MISHRA
		ORIENTAL INSURANCE COMPANY LTD. Versus MD. MAINUR RAHMAN AND 2 ORS.		
		MAINUR RAHMAN Versus M/S. ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	MS R D MAZUMDAR
16	CRP/46/2020	RANJITA PATRA DAS AND 2 ORS. Versus HDFC BANK LTD. AND 3 ORS	MR D DAS MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA	MR R CHAKRAVORTY MR R CHAKRAVORTY
17	CRP(I/O)/61/2020	M/S. BOGIDHOLA TEA AND TRADING COMPANY PVT. LTD. AND 2 ORS. Versus SANJAY KUMAR SINGH AND ANR.	MR B KAUSHIK MR. S HAZARIKA	

18 I.A.(Civil)/183/2021
in CRP/10320/2020

KHURSHED GUL KHAN AND ANR
Versus
SYNDICATE BANK AND ANR

MR. Z KHALID
MR Z I CHOUDHURY
MS R R MUZIB
R JAMAN

WITH
CRP/10320/2020
(Filing Number)

KHURSHED GUL KHAN AND ANR
Versus
SYNDICATE BANK AND ANR (A)

MR. Z KHALID

19 I.A.(Civil)/298/2021
in CRP(I/O)/295/2017

GIRIBALA BARMAN
Versus
ABALA BARMAN AND 6 ORS.

WITH
CRP(I/O)/295/2017

GIRIBALA BARMAN
Versus
ABALA BARMAN and 6 ORS.

MR.P GOSWAMI
MR.R K JAIN
MS.U SAHU

MR.P SARMAH(R- 1-4 & 7)

WITH
I.A.(Civil)/297/2021
in CRP(I/O)/295/2017

GIRIBALA BARMAN
Versus
ABALA BARMAN AND 5 ORS.

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT
(ITANAGAR BENCH)**

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[AT 10:30 AM]

BEFORE:

HONBLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 2

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review Pet./10/2021 (Fixed) [Through RVC from Principal Seat]	YAPE MOYONG AND 10 ORS Versus OKONG TABING	Tony Pertin Kamal Saxena Rinchin Ledo Thungon H K Jamoh Mingkong Pertin O Gao	T Taki Tabit Tapak
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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

1) K Bhattacharjee 28-06-2021 To 17-07-2021